## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 30(ND)/2011 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Shri S.K. MOHAPATRA Hon'ble Mender ()(T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY:

NAME

Sh. Ravi Gupta

V/s.

M/s. D.R Foods Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

DESIGNATION

REPRESENTATION

1. AMITGOEL ADV.

S.NO.

Order

These petitions have been transferred from Bench No. II and fixed for proper orders.

Accordingly, list on 21.10.2016.

STICE M.M. KUMAR)

(S.K. MOHAPATRA) MEMBER (T)

22<sup>nd</sup> August, 2016 (P.K. Sud)